

**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD**

SPECIAL BENCH - COURT 1 (URGENT HEARINGS THROUGH VIDEO CONFERENCE)

**PRESENT: HON'BLE SHRI K ANANTHA PADMANABHA SWAMY – MEMBER JUDICIAL**

**HON'BLE SHRI VEERA BRAHMA RAO AREKAPUDI - MEMBER TECHNICAL**

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 14.12.2020 AT 10:30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP (IB) No. 317/9/HDB/2020
NAME OF THE COMPANY	Megha Engineering & Infrastructures Ltd
NAME OF THE PETITIONER(S)	Enexio Power Cooling Solutions India Pvt Ltd
NAME OF THE RESPONDENT(S)	Megha Engineering & Infrastructures Ltd
UNDER SECTION	9 of IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature	

**ORDER**


Counsel for both sides connected via video. Time is requested for filing rejoinder.

At the request of the counsel for Petitioner, time is enlarged for filing rejoinder. Counsel is directed to furnish a copy of the rejoinder to the other side.

Post the matter on 05.01.2020.

  
Member (T)

Binnu

  
Member (J)